

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2016-17/Apptt.
Letter No. 5663 /Apptt.
Dated: 25.11.2016

To,

1. Sri Satyapal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal),
2. Sri Ajay Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
3. Sri Ravi Shankar Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh,
4. Sri Anil Kumar No. 2, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur,
5. Sri Niraj Kumar Vishwakarma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ranchi,
6. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Saraikela,
7. Sri Mukulesh Chandra Narain, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila),
8. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Pakur,
9. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chaibasa,
10. Sri Bimlesh Kumar Sahay, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj,
11. Sri Rakesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro (Bermo at Tenughat),
12. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Godda,
13. Sri Vinod Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa,
14. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Koderma,
15. Sri Kumar Pawan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad,
16. Sri Asif Eqbal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Giridih,
17. Mrs. Kusum Kumari, Civil Judge (Sr. Div.)-cum-Special Judge, Economic Offences, Ranchi,
18. Sri Soumendra Nath Sikdar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Sahebganj,
19. Sri Sachindra Birua, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Bokaro,
20. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh,
21. Sri Rajesh Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M.-cum, Secretary, DLSA, Ranchi,
22. Sri Abhas Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Jamtara,
23. Sri Akhilesh Kumar Tiwari, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
24. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Latehar,
25. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Dumka,
26. Sri Arvind Kumar No. 2, Civil Judge (Sr. Div.)-cum-J.M., Ranchi,
27. Sri Kankan Pattadar, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
28. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Lohardaga,
29. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Gumla,
30. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chatra.

Sub: - nomination for attending the refresher training course scheduled to be held on 17th & 18th December, 2016 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the refresher training course on “**Tools and Techniques for speedy disposal of Civil Cases, execution of decrees and orders**” scheduled to be held on **17th & 18th December, 2016** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand on 17.12.2016 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have made in the Hostels at Judicial Academy Jharkhand, Dhurwa, Ranchi from the evening of 16th Dec., 2016 till 18th Nov., 2016. The nominated officers will pay the mess charge to the staff designate, in advance, at the time of reporting to

the Judicial Academy for training at the rate of Rs. 320/- per day. For other officers not staying in the hostel to pay mess charges @ of Rs. 170 per day. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 5664 /Apptt.

Dated, Ranchi, the 25th Nov, 2016

Copy forwarded to the Principal District & Sessions Judges, Sahebganj / Deoghar / Hazaribagh / Jamshedpur / Saraikela / Pakur / Chaibasa / Daltonganj / Bokaro / Godda / Garhwa / Koderma / Dhanbad / Giridih / Ramgarh / Jamtara / Latehar / Dumka / Lohardaga / Gumla / Chatra the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2083/JAJ dated 16.11.2016 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


24.11.2016

Registrar General